

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 12.03.2019 (TUESDAY)**  
**Court of Chairperson (Court Room No.- II)**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	
2.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. <b>With</b>	Samir Ali Khan	D. Sreenivasan
3.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan
4.	Comp. App. (AT) (Ins) No. 72 of 2019	S.S. Natural Resources Pvt. Ltd. Vs. Orissa Metaliks Pvt. Ltd. & Ors. <b>With</b>	Pratiksha Sharma	R. N. Ghose-R1 Ashish Prasad-RP
5.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sanyam Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)

**For Admission (Fresh Case)**

6.	Comp. App. (AT) (Ins) No. 195 of 2019	Superna Dhawan & Anr. Vs. Bharati defence And Infrastructure Ltd. & Ors.	Satyabrata Panda	
7.	Comp. App. (AT) (Ins) No. 231 of 2019	Oriental Bank of Commerce Vs. Allied Strips Ltd. & Ors.	S.K.Giri	
8.	Comp. App. (AT) (Ins) No. 232 of 2019	Asset Reconstruction (India) Ltd. Vs. R.Venkatakrishnan & Anr.	Ansh	
9.	Comp. App. (AT) (Ins) No. 233 of 2019	R.Venkatakrishnan Vs. Kerala State Electricity Board & Anr.	Chitranshul A. Sinha	
10.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	
11.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	
12.	Comp. App. (AT) No. 62 of 2019	Rajesh Vyas Vs. Malwa Oxygen and Industrial Gases Pvt. Ltd. & Ors.	Jaspal Singh	

**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	Abhishek khare , Yash Sharma(R2)
14.	Comp. App. (AT) (Ins) No.134 of	JM Financial Asset Reconstruction Company Ltd.	Ashish Mukhi	M. Rambabu (R2),

	2019	Vs. Well-Do Holdings and Exports Pvt Ltd & Ors. <b>With</b>		Ankur Kashyap (R3), S. Chakraborty (R4)
15.	Comp. App. (AT) (Ins) No.136 of 2019	Resolution Professional of Sevenhills Healthcare Pvt Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors. <b>With</b>	Sitesh Mukherjee	M. Rambabu (R2), Ankur Kashyap (R3), S. Chakraborty (R4)
16.	Comp. App. (AT) (Ins) No. 165 of 2019	B.R. Shetty & Anr. Vs. Sevenhills Healthcare Pvt Ltd & Ors.	Samiron Borkataky	Mullapudi Rambabu
17.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
18.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
19.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
20.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
21.	Comp. App. (AT) (Ins) No. 108 of 2019	Global Infonet Distribution Pvt Ltd. Vs. Ikyam Solutions Pvt Ltd.	Ketan Madan	
22.	Comp. App. (AT) (Ins) No. 111 of 2019	Ranjit Kapoor Vs Asset Reconstruction Company (India) Ltd. & Ors.	Mayank Bughani	Ankit jain
23.	Comp. App. (AT) (Ins) No. 116 of 2019	Arokiasamy Joseb Raj. Vs. Pathukasahasram Raghunathan Raman & Ors. <b>With</b>	Divyanshu Rai.	
24.	Comp. App. (AT) (Ins) No. 117 of 2019	Arokiasamy Joseb Raj Vs. Pathukasahasram Raghunathan Raman & Ors	Divyanshu Rai.	
25.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd.	Davesh Bhatia	Rajneesh Agarwal (R1), Jog Singh (R2), HS Kohli
26.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh (R1)
27.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors.	Avdhesh Bairwa	Saurabh (R-CCI)

#### For Hearing

28.	Comp. App. (AT) (Ins) No. 676 of 2018	Manji Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aditya Pande-(R1- 4)
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		<b>with</b>		
29.	Comp. App. (AT) (Ins) No. 678 of 2018	Pravin Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	Aditya Pande-(R1-4)
30.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)
31.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
32.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. <b>with</b>	Bina Gupta	Samar Bansal (R-CCI)
33.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
34.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Nisha Kaur Uberoi	Samar bansal (R-CCI)
35.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. <b>with</b>	Vaibhav Gaggar	Samar Bansal (R-CCI)
36.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. <b>With</b>	Vaibhav Gaggar	Samar Bansal (R-CCI)
37.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. <b>with</b>	Nisha Kaur Uberoi	Saurabh Mishra-CCI
38.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Bina Gupta	Pankaj Seth-R1
39.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Anshul Narayan	Samar Bansal
40.	Competition Appeal (AT) No. 02& 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)

**12: 00 noon**

**For Hearing**

41.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	Anshuman Sharma	Anju Jain
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgment**

1.	Comp. App. (AT) (Ins) No. 794 of 2018	Avishek Roy Share, holder of Reacon Engineers (India) Pvt. Ltd. Vs. Diamond Steel Enterprise & Ors.	Dibyadyuti Banerjee	Sermon Rawat-R1 Pranav Kumar Chakraborty-RP Ashok Kumar Jain
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**For Orders**

2.	IA No. 799 of 2019 in Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	Nikhil Nair (R-1), Amisha Agarwal (R-2)
3.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors.  <b>With</b>	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
4.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji-R2 Bishwajit Dubey-RP

**For Hearing**

5.	Comp. App. (AT) No. 254 of 2018  <b>Part Heard</b>	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors.  <b>with</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
6.	Comp. App. (AT) No. 268 of 2018  <b>Part Heard</b>	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

03: 30 PM

**For Hearing (Part Heard)**

7.	IA No.642 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. <b>With</b>	Chaitanya Safaya	Praveen Mittal (R-1)
8.	IA No.637 of 2019 in Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. <b>With</b>	Chaitanya Safaya	Praveen Mittal (R-1)
9.	IA No.638 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)

**For Hearing**

10.	TA (AT) (Competition) No. 33 of 2017 & IA No.	Adani Gas Limited (AGL) Vs. CCI &Anr.	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
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	61/2017 (Old Appeal No. 50/2014) <b>Part Heard</b>	<b>With</b>		
11.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) <b>Part Heard</b>	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
12.	Competition App. (AT) No. 22 of 2018 <b>Part Heard</b>	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. <b>with</b>	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
13.	Competition App. (AT) No. 28 of 2018 <b>Part Heard</b>	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
14.	Competition App. (AT) No. 29 of 2018 <b>Part Heard</b>	Shri Partha Biswas Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
15.	Competition App. (AT) No. 30 of 2018 <b>Part Heard</b>	Shri Kunal Gupta Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
16.	Competition App. (AT) No. 31 of 2018 <b>Part Heard</b>	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
17.	Competition App. (AT) No. 32 of 2018 <b>Part Heard</b>	Shri SuvamoySaha Vs. Competition Commission of India &Ors. <b>with</b>	Sagardeep Singh	Ishkanan Singh – R1
18.	Competition App. (AT) No. 33 of 2018 <b>Part Heard</b>	Shri Anil Bajaj Vs. Competition Commission of India &Ors. <b>With</b>	Sagardeep Singh	Ishkanan Singh – R1
19.	Competition App. (AT) No. 34 of 2018 <b>Part Heard</b>	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
20.	Competition App. (AT) No. 37 of 2018 <b>Part Heard</b>	Hemant Gupta Vs. Competition Commission of India <b>with</b>	A. Chakrabarty	Udayan Jain-R1
21.	Competition App. (AT) No. 38 of 2018 <b>Part Heard</b>	P. Dwaraknath Reddy Vs. Competition Commission of India <b>with</b>	A. Chakrabarty	Udayan Jain-R1

<b>22.</b>	Competition App. (AT) No. 39 of 2018  <b>Part Heard</b>	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
<b>23.</b>	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. <b>with</b>	Saran Suri	Krishnendu Datta
<b>24.</b>	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta

**04: 00 PM**

**For Orders**

<b>25.</b>	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>26.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>27.</b>	Comp. App. (AT) No. 422 of 2018 & I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	Niraj Kumar	Sanjay Shorey-MCA
<b>28.</b>	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	

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- 1. Notice Board**
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- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**  
**-sd/-**  
**Registrar**